Annexure – 7

Name of the corporate debtor: M/s Vysali Pharmaceuticals Ltd ; Date of commencement of CIRP: 13/10/2023 ; List of creditors as on: 29/02/2024
List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Depart ment	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Income Tax Officer	Central Govt.	13/11/2023	4,86,64,703.00	4,86,64,703.00	Operational Creditor - Govt. Dues	-	-	No	Nil	Nil	Nil	Nil	-	
2	Assistant Commissioner of Customs	Central Govt.	17/11/2023	5,20,743.00	5,20,743.00	Operational Creditor - Govt. Dues	-	-	No	Nil	Nil	Nil	Nil	-	
3	Kerala State Electricity Board Ltd	Kerala Govt.	30/10/2023	54,36,293.00	54,36,293.00	Operational Creditor - Govt. Dues	-	-	No	Nil	Nil	Nil	Nil	-	
4	State Goods And Services Tax	Kerala Govt.	27/11/2023	16,83,681.00	16,83,681.00	Operational Creditor - Govt. Dues	-	-	No	Nil	Nil	Nil	Nil	-	
	Total	-	-	**5,63,05,420.00**	**5,63,05,420.00**	-	-	-	-	-	-	-	-	-	-